

OR.

Misc. 1790/97 has been
recd. after preparation of
regular cause list.
Hence submitted as
unlisted.

109.5-97.

S.O. 150.

12.5.97

Hon. Mr. Justice B. C. Saksena, V.C.

Hon. Mr. D. S. Baweja, A.M.

M. A. No. 1790/97, is allowed.
The O.A is dismissed as
withdrawn.

[Signature]
A.M.

[Signature]
V.C.

(lw)